


STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) DEEPAK RAJA
 2. Service to which the officer belongs Govt. Service
 5. Date of Appointment 05-09-2011 (A/N)

3. Present post held (with date) ASO (On deputation as DM(LT))
 at ESSAI HUS
 4. Present Pay Rs 56,100/-
 6. Date of Birth 19-09-1989

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value*	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Plot No: 18A, K.M. No: 2506, 2507 Alwar No1 Rajasthan	Plot	Inherited from father in NOV, 2021	5 Lakh Rupees	Own name	Inherited	Nil.	
27 145, SWB, Alwar Rajasthan	House	Inherited from father in Nov 2021 (50% share)	30 Lakh	50% myself. 450% Brother Sh. Sanjay Chandra.	Inherited	Nil	

Signature 
 Name Deepak Raja
 Designation ASO
 Date 03/01/2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.